

**MONOTONA TYRES LIMITED**

Details of Statutory Claims as on 30th November, 2018  
Other creditors, if any, (other than financial creditors and operational creditors)

Sr. N	Name of operational creditors	Claim Made	Interet	Total Claim	Claim Approved	Interest Approved	Total Claim Approved	Counter C	Subjudice	Claim Rejected	Interest Rejected	Total Claim Rejected	Note
1	Employees Provident Fund	2,41,67,120.00	53,70,231.00	2,95,37,351.00	2,41,67,120.00	53,70,231.00	2,95,37,351.00	-	-	-	-		
2	Deputy Commissioner of State Tax	1,84,88,72,331.00	-	1,84,88,72,331.00	5,58,30,370.00	-	5,58,30,370.00	-	-	1,79,30,41,961.00	-	1,79,30,41,961.00	Note 2
	<b>TOTAL</b>	<b>1,87,30,39,451.00</b>	<b>53,70,231.00</b>	<b>1,87,84,09,682.00</b>	<b>7,99,97,490.00</b>	<b>53,70,231.00</b>	<b>8,53,67,721.00</b>	<b>-</b>	<b>-</b>	<b>1,79,30,41,961.00</b>	<b>-</b>	<b>1,79,30,41,961.00</b>	

**NOTE -**

Claim is admitted after verifying the documents received, no record has been provided by company.

**NOTE 2-**

As the date of admission of CIRP is 30-Nov-2018 hence the assessment orders received after 30-Nov-2018 has been disallowed. Assessment orders not available.

Signature

( Manoj Kumar Mishra)

Resolution Professional , Monotona Tyres Limited

IP Registration No.-IBBI/IPA-001/IP-P01152/2018-19/11902